

ORDER SHEETO.A/MA/RA/CP NO. 883/01 OF 20Applicant/s Talib Ali Respds. U.O & 100Advocate for Applicant/s S. A.R. Tripathi Advocate for Respondent/s S. Samir Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 25
O.A is admitted on 11.8.2003. Notice on behalf of Respondent No. 1 to 4 received by S.R.C. Joshi the then Standing Counsel through Counter Affidavit on behalf of Respondents (No no shown) Rejoinder affidavit also filed by applicant & S.C. Mishra has filed Memo of appearance. No Misc. Application is pending. Pleadings are complete Submitted for hearing.	<u>23-2-09</u> Hon. Mr. A.K. Gaur, Member (J) Hon. Mr. Mangulika Gaur, Member (A) The matter relates to 2001. Post this case after 3 days. It is made clear that no ^{further} adjournment will be given on any ground. List on 26-2-09. <i>[Signature]</i> Member (A) <i>[Signature]</i> Member (J) rv.	
Mag <u>18/2/09</u> So <u>24/2</u>	<u>26/2/2009</u> Hon' Mr. A.K. Gaur, Member J. Hon' Mrs. Mangulika Gaur, member, A. List revised none is present for the applicant it appears that applicant has lost interest in prosecuting the matter. Counsel for respondent is present OA dismissed in default. <i>[Signature]</i> A.M. <i>[Signature]</i> J.M.	

SH/

Contd. On Sheet No.